CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI



O.A. NO. 1312/93

New Delhi this the 9th day of October 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

Ms. Shaily Pruthi, D/o Late Shri Suresh Kumar, R/o C-216, Nirman Vihar, Delhi-110092.

.....Applicant

(By Advocate: None)

Versus

- 1. Lt. Governor,
 Delhi Administration,
 Raj Niwas,
 Delhi.
- 2. Deputy Director of Education, District East, Administrative Branch, Rani Garden, Geeta Colony, Delhi.

... Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

This O.A. has been on the regular list since 7.10.98 but none has appeared for the applicant. The O.A. is dismissed for default and non-prosecution.

(Dr. A. vedavalli) Member (J)

Aledwahi

(S.R. Adige)
Vice-Chairman (A)

CC.